

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s MAHAMAY BUILDING SOLUTION PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s MAHAMAY BUILDING SOLUTION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26/12/2011
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U70100DL2011PTC229258
5.	Address of the registered office and principal office (if any) of corporate debtor	2-A/3, S/F Front Side Kundan Mansion, Asaf Ali Road, Turkman Gate New Delhi DL 110002
6.	Insolvency commencement date in respect of corporate debtor	23-08-2022 (Date of Order)
7.	Estimated date of closure of insolvency resolution process	19-02-2023 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SANJEET KUMAR SHARMA IBBI/IPA 001/IP-P01132/2018-19/11827
9.	Address and e-mail of the interim resolution professional, as registered with the Board	BE 149, Street No 5, Hari Nagar, Delhi-110064 Email: sansharma1975@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	BE 149, Street No 5, Hari Nagar, Delhi-110064 Email: cirpmbpl@gmail.com
11.	Last date for submission of claims	06-09-2022
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Real estate allottee
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class – Real estate allottee	1. Munish Aggarwal (IBBI/IPA-001/IP-02416/2021-2022/13622) 2. Shashi Sharma (IBBI/IPA-001/IP - 01261/2018-19/12093) 3. Sumit Sharma (IBBI/IPA-001/IP - 02323/2020-2021/13513)
14.	(a) Relevant Forms:- the submissions of claims with proofs is to be made in accordance with chapter IV of the insolvency and bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation 2016. The Proof of claim is to be submitted in by way of the following specified forms: Form B – for claims by operational creditors Form C – for claims by Financial creditors other than home Buyers. Form CA – for claims by Home Buyers Form D – for claims by workmen and employees Form E – for claims by Authorized Representative of workmen and employees Form F – for claims by Creditors (Other than Operational creditors and Financial Creditors) In order to get the form, you may download the above-mentioned forms on the website: https://ibbi.gov.in/en/home/downloads (b) Details of authorized representatives will be provided through mail (cirpmbpl@gmail.com) on request.	

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the MAHAMAY BUILDING SOLUTION PRIVATE LIMITED on 23-08-2022.

The creditors of MAHAMAY BUILDING SOLUTION PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 06-09-2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class – Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Published on August 26, 2022!

① Financial Express (English)

② Jansatta (Hindi)



Sanjeet Kumar Sharma

-Sd-

**Mr. Sanjeet Kumar Sharma
Interim Resolution Professional**

**For M/s MAHAMAY BUILDING SOLUTION PRIVATE LIMITED
Regn No:-IBBI/IPA 001/IP-P01132/2018-19/11827**

Date: 25-08-2022
Place: New Delhi